

**The High Court Of Madhya Pradesh****MCRC-2213-2021***(NALIN YADAV Vs STATE OF M.P.)***MCRC/02206/2021****1****Indore, Dated : 15-01-2021**

Shri Ankit Dhige, learned counsel for the applicant.

Ms. Kirti Patwardhan, learned Panel Lawyer for the respondent/State.

Heard through Video Conferencing.

Case diary is not available.

List after a week.

**(ROHIT ARYA)**  
**JUDGE**

Vibha

